

Central Administrative Tribunal, Principal Bench

R.A. No. 399/2000 In  
O.A. No. 1571/99

At New Delhi this the 22nd day of December 2000

(21)

Hon'ble Mr.Kulidip Singh,Member (J)

Sh.Neer Pal Singh & Others .Review Applicants

Versus

U.O.I. & Others .Respondents

ORDER (BY CIRCULATION)

By Hon'ble Mr.Kulidip Singh,Member(J)

RA 399/2000 has been filed by the applicant for review of the order passed in OA 1571/1999 on 15.9.2000.

2. After going through the RA, I find that the applicants have been unable to point on any error apparent on the face of record which may call for review of the order and moreso, the present RA does not fall within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.

  
( Kulidip Singh )  
Member (J)

/Rakesh